

HIGH COURT OF DELHI, NEW DELHI

No. 19 /Rules/DHC

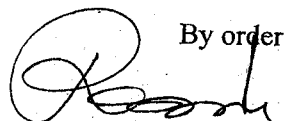
Dated: 09/02/2010

PRACTICE DIRECTION

Hon'ble the Chief Justice has been pleased to issue the following practice directions :

Section 13 of the Family Courts Act, 1984 does not absolutely bar the appearance of the Advocates before the Family Courts. Family Courts, therefore, in the absence of convincing and cogent reasons should not turn down the permission of the litigants of legal assistance when they desire it.

This Practice Direction will come into force immediately.

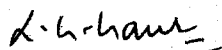
By order

(RAKESH KAPOOR)
REGISTRAR GENERAL

Endst. No. 4897-4919 /Rules/DHC

Dated: 09/02/2010

Copy forwarded for information and necessary action to :-

1. Secretary (Law & Justice), Govt. of NCT of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
2. The District & Sessions Judge, Delhi.
3. The District Judges- II to IX
4. Principal Judge/Additional Principal Judge/Judge Family Court, Dwarka
5. Additional Principal Judge/Judge Family Court, Rohini
6. The Secretary Bar Council of India, Delhi.
7. The Secretary Bar Council of Delhi, Delhi.
8. The President/Secretary, Supreme Court Bar Assn., Supreme Court of India, New Delhi.
9. The President/Secretary, Delhi High Court Bar Assn., Delhi High Court, New Delhi.
10. The President/Secretary, Bar Association, Tis Hazari Courts/Patala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts.
11. The Secretary, Supreme Court Legal Aid & Advice Committee.
12. The Member Secretary, Delhi Legal Services Authority, Patiala House Courts, New Delhi.
13. The Secretary, High Court Legal Aid & Advice Committee.
14. The Secretary, District. Court Legal Aid & Advice Committee, Tis Hazari, Delhi.
15. Librarian, Tis Hazari Courts/Patala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts
16. PAs to Registrar General/ Registrar (Admn)/ Registrar (Protocol)/ Registrar (Vig.)/ Registrar (Org.)/ Registrar (Appl.)/ Registrar (Gen.Admn.), Delhi High Court, New Delhi.
17. Registrar-cum-Secretary to Hon'ble the Chief Justice.
18. Joint Registrar (Computers) for uploading the Practice Direction on the website of this Court.
19. Private Secretaries to Hon'ble Judges for kind perusal of His Lordships.
20. Librarian, Delhi High Court.
21. Administrative Officers (Judicial)/Court Masters, Delhi High Court.
22. Guard File.
23. Notice Board.


(L.K. GAUR)
JOINT REGISTRAR (RULES)